

to formulate and implement housing programmes according to their priority and plan resources and loan assistance from national level financial institutions like Housing and Urban Development Corporation Ltd. (HUDCO).

The National Housing Policy stipulates reduction of houselessness in the country over a ten years' period. Pursuant to this provision, the State Governments are expected to formulate specific State-level Action Plans to achieve the objective of reducing houselessness in the country.

(c) and (d). The policy towards slums and squatter settlements in the urban areas enunciated in the National Housing Policy is that the Central and the State Governments would encourage in-situ upgradation, slum renovation, and progressive housing development with conferment of occupancy rights wherever feasible and would also promote incremental construction and upgradation by poorer households through access to land and services, technical support, outlets for low-cost technology and materials, opportunities for skill upgradation and access of housing finance on flexible terms.

[Translation]

TLC in NCR Delhi

568 SHRI JAI PRAKASH AGARWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the areas of National Capital Region of Delhi covered under the Total Literacy Programme during the last three years, till date.

(b) the total amount allocated to Delhi for this purpose during the above period, year-wise; and

(c) the amount actually utilised for this purpose, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The areas covered under Total Literacy Programme in national Capital Region of Delhi during the last three years are as under :

Delhi : North-East, South-West, North-West, South-Central, North, East and West districts of Delhi.

Haryana : Panipat, Sonapat, Rohtak, Rewari, Gurgaon and Faridabad districts.

Uttar Pradesh : Meerut, Ghaziabad and Bulandshahar districts.

Rajasthan : Alwar district.

(b) and (c). A total amount of Rs 420.27 lakhs was released for Delhi for implementation of Literacy

Programme over the last three years. The year-wise details are as under :

Period	Rs. in Lakhs
1993-94	58.88
1994-95	62.95
1995-96	298.44

As the amount is sanctioned for the complete project, the actual utilisation of funds will be known only after completion of the project.

[English]

Radical Reforms in Examination System

569. SHRI SOUMYA RANJAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to bring radical reforms in the existing examination system; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). The National Policy on Education (NPE), 1996 as modified in 1992 stipulates adoption of certain functional measures to recast the examination system. All the functional measures recommended in the NPE have been circulated amongst the State/UT Governments and the various Boards of School Education in the country urging them to initiate action towards implementing the NPE recommendations. The basic responsibility of implementing these Examination Reform measures is with the Boards in relation to the School system affiliated to each Board.

In the Higher Education system, the University Grants Commission has been emphasising the implementation of some specific measures of examination reforms like Continuous Internal Evaluation, Development of question banks, Grading system, Semester system, re-designing of syllabi and question papers and conduct of examinations.

Implementation of these examination reforms is a continuing process.

Indian Institute of Management at Calicut

570. SHRI MULLAPPALLY RAMACHANDRAN SHRI E AHAMED :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the allocation made for the proposed Indian